

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/142/2016  
NAME OF THE PETITIONER(S) : SACMI COOPERATIVE MECCANICI IMOLA  
SOCIETA COOPERATIVA  
NAME OF THE RESPONDENT(S) : M/s Boss Profiles Ltd and 4 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	Gowtham Kumar	Counsel for Petitioner	KHKKK
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**ORDER**

Counsel for petitioner present and prayed time for making submissions. No representation on behalf of the respondents. Time extended at request. Put up on 22.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy  
Member (Judicial)

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